

(ख) और (ग) वर्तमान सरकार, सैद्धान्तिक रूप से, न्यायाधीशों के एक उच्च न्यायालय से दूसरे उच्च न्यायालयों को स्थानान्तरण के विरुद्ध है जो आपात स्थिति के दौरान उन न्यायाधीशों की सहमति के बिना किये गये थे। वर्तमान सरकार उन न्यायाधीशों की सहमति से उन्हें उन स्थानों को पुनः स्थानान्तरित करना चाहेगी जहाँ वे पहले थे। इस सामान्य सिद्धान्त में कोई अपवाद किया जाये या नहीं, इस बात पर वर्तमान सरकार अभी विचार कर रही है। इस संबंध में किसी निश्चित नीति पर उचित रूप से विचार किया जायेगा और उसे अपनाया जायेगा।

†[THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) Twenty-one High Court Judges were transferred during the period of the Emergency imposed in June, 1975.

(b) and (c) The present Government is in principle against transfer of judges from one High Court to another which have been made during the period of Emergency without the consent of those Judges, and would like to transfer them back with their consent. Whether any exception should be made to this general principle is still under the examination of the present Government. A definite policy in this regard would be suitably considered and adopted.]

पूर्वोत्तर और उत्तर रेलवे में तदर्थ नियुक्तियाँ

30. श्री नागेश्वर प्रसाद शाही : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 1975-76 और 1976-77 के वर्षों के दौरान पूर्वोत्तर और उत्तर रेलवे में बहुत सी तदर्थ नियुक्तियाँ की गई थीं ;

(ख) यदि हाँ, तो रेलवे सेवा आयोग के माध्यम से भर्ती करने के लिये सामान्य प्रक्रिया को न अपनाते के क्या कारण हैं ; और

(ग) 1975-76 और 1976-77 के वर्षों के दौरान पूर्वोत्तर और उत्तर रेलवे में तदर्थ आधार पर नियुक्त किये गये कुल कर्मचारियों में से अनुसूचित जातियों और अनुसूचित जनजातियों के कितने प्रतिशत कर्मचारी नियुक्त किये गये ?

†[Ad-hoc appointments in the North-Eastern and Northern Railways

30. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a number of ad-hoc appointments were made in the North-Eastern and Northern Railways during the years 1975-76 and 1976-77;

(b) if so, what are the reasons for not adopting the normal procedure of recruitment through the Railway Service Commission; and

(c) what is the percentage of employees belonging to the Scheduled Castes and Scheduled Tribes out of the total number of employees appointed on an ad-hoc basis in the North-Eastern and Northern Railways during the years 1975-76 and 1976-77 ?]

रेल मंत्री (प्रो० मधु दण्डवते) : (क) जी हाँ।

(ख) इस प्रकार की नियुक्तियाँ उस समय की सरकार द्वारा दिये गये विशेष अनुदेशों के अंतर्गत की गयी थीं, जिनका विनियमन रेल सेवा आयोग द्वारा किया जाना है।

(ग) सूचना इकट्ठी की जा रही है और सभा पटल पर रख दी जायगी।

†[THE MINISTER OF RAILWAYS
(PROF. MADHU DANDAVATE):

(a) Yes.

(b) Such appointments were made under specific instructions of the then Government and are subject to regularisation by the Railway Service Commission.

(c) Information is being collected and will be laid on the Table of the Sabha.]

Running of an Express Train from Daltonganj to Patna

31. SHRI BHISHMA NARAIN SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under Government's consideration to introduce an Express train between Daltonganj and Patna; and

(b) if so, by when this train is likely to be introduced?

THE MINISTER OF RAILWAYS
(PROF. MADHU DANDAVATE):

(a) No.

(b) Does not arise.

Tatanagar Amritsar Express

32. SHRI BHISHMA NARAIN SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under Government's consideration to run the Tatanagar Amritsar Express on all days of the week; and

(b) if so, by when the proposal is likely to be given effect to?

THE MINISTER OF RAILWAYS
(PROF. MADHU DANDAVATE):

(a) and (b) Increase in the frequency of 161/162 Tatanagar-Amritsar Express from 4 days a week to a daily service has not been found feasible at present due to lack of line capacity on Delhi-Ambala single line section. As and when the line capacity works are completed this subject will be reviewed.

†[] English translation.

Conversion of Sonapur Metre Gauge railway line into broad gauge line

33. SHRI MAHENDRA MOHAN MISHRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether work on the project for the conversion of Palezaghāt-Sonapur metre gauge railway line into broad gauge line has started; and

(b) if not, what are the reasons for the delay in taking up the construction work?

THE MINISTER OF RAILWAYS
(PROF. MADHU DANDAVATE):

(a) and (b). Preliminary Engineeringcum-Traffic Surveys for the conversion of Sonapur-Palezaghāt metre gauge section into broad gauge, have been carried out and the survey reports are under examination. According to these surveys the estimated cost of conversion of this 5.5 km. long section would be Rs. 23.98 lakhs and it would yield a financial return of about 4 per cent by the Discounted Cash Flow Technique. The scheme was thus found to be unremunerative. A re-appraisal of the traffic projections has been taken in hand which will take into account the new pattern of traffic, which has emerged as a result of the gauge conversion of Muzaffarpur-Sonapur section which was completed about one year back. A decision on the project will be taken after the results of the re-appraisal become available.

Casual railway workers removed from service

34. PROF. RAMLAL PARIKH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a number of casual workers in the various Railway Zones were removed from service for failing to undergo sterilisation;